

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1756
ANSWERED ON:20.07.2004
OVERSTAY OF BSF/CRPF/CISF/ITBP IN NCR
Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that officers of BSF/CRPF/CISF/ITBP are staying in National Capital Region for more than three years tenure;
- (b) if so, the reasons for their long stay in NCR areas;
- (c) the policy adopted by BSF/CRPF/CISF/ITBP for transfer in case of officers of the rank of Deputy SP and above and the plan of the Government to rectify the faulty transfer policy adopted by these organizations;
- (d) whether the officers are enjoying patronage of higher officers at the cost of other officers; and
- (e) if so, the reasons of discrimination?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)&(b): Yes Sir. Only a few officers in BSF, CRPF, CISF and ITBP have been allowed to continue beyond the prescribed tenure owing to the following reasons:-

- (i) Operational and administrative exigencies.
- (ii) Medical grounds
- (iii) Compassionate grounds.
- (iv) Terminal posting (approaching superannuation).

(c): Each Force has its own well defined, transparent and time tested transfer policy. No change is contemplated at this juncture.

(d): No Sir.

(e): Does not arise.